

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

4

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20/8/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :
PETITION NUMBER : CP/46/2017
NAME OF THE PETITIONER(S) : S. K. Ganesan & 4 others
NAME OF THE RESPONDENT(S) : Balaji Rubber & Reclaims pvt ltd & 8 ors
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

D. VENKATARAM



② CIBI VISHNU

COUNSEL FOR
RESPONDENT I & 5



③ Mohammed Umar. k
for B. Dhanaraj

Counsel for R7-R9



Dr. K. S. Sri Chandran P.C.S }
S. Manjula Devi Adv. } for
M. K. Preetha Adv. } Petitioners
for KSR & Co.



ORDER

At request of the parties, list this matter on 12.09.2019 for making final submissions.

sd -
(S.VIJAYARAGHAVAN)
Member (Technical)

sd -
(B.S.V.PRAKASH KUMAR)
Member (Judicial)